

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:2015
ANSWERED ON:09.03.2006
INCLUSION OF CASTES OF U.P. IN SC ST LIST
Gangwar Shri Santosh Kumar

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government of Uttar Pradesh has requested the Union Government to enlist some castes namely Kashyap, Nishad and Prajapati of Uttar Pradesh as scheduled castes/scheduled tribes instead of other backward classes;
- (b) if so, the details thereof; and
- (c) the reaction of the Union Government thereto?

Answer

MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SMT. SUBBULAKSHMI JAGADEESAN)

(a) to (c)The proposal of Government of Uttar Pradesh for inclusion of Kashyap and Nishad communities in the list of Scheduled Castes has been processed in consultation with the Registrar General of India as per approved modalities and referred back to the State Government for additional ethnographic information. Like wise, as the proposal of State Government for inclusion of Kumhar (Prajapati) in the list of scheduled Castes was not substantiated with requisite ethnographic information, it has been referred back . No proposal of Government of Uttar Pradesh has however, been received for inclusion of these communities in the list of Scheduled Tribes.